

# HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

## ABSTRACT

**VACATIONS** - Summer Vacation 2022 i.e. from 02.05.2022 to 03.06.2022 - Appointment of Vacation Civil Judges for the Districts in the State of Telangana - **NOTIFIED.**

**ROC.NO.1595/2022-B.SPL.,**

**NOTIFICATION NO. 205 -B.SPL.,**

**DATED:02.05.2022**  
**READ**

In exercise of the powers conferred Under Section 32 (3) of the Telangana Civil Courts Act, 1972 (Act 19 of 1972) the High Court for the State of Telangana at Hyderabad hereby appoints the following designated officers as Vacation Civil Judges for the respective Civil Courts of the Districts during the Summer Vacation 2022.

**I PERIOD - 02.05.2022 to 18.05.2022 (17 days)**

**II PERIOD - 19.05.2022 to 03.06.2022 (16 days)**

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
1.	2.	3.	4.
1.	ADILABAD	I	III Additional District and Sessions Judge Asifabad, Adilabad District.
		II	I Additional District and Sessions Judge, Adilabad District.
2.	HYDERABAD	I	II Additional Chief Judge, City Civil Court, Hyderabad.
		II	III Additional Chief Judge, City Civil Court, Hyderabad.
3.	KARIMNAGAR	I	Chairperson, Land Reforms Appellate Tribunal -cum- III Additional District Judge, Karimnagar.
		II	Special Judge for trial of Cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
4.	KHAMMAM	I	Judge, Family Court-cum-VI Additional District and Sessions Judge, Khammam.
		II	V Additional District And Sessions Judge, Kothagudem, Khammam District.

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5.	<b>MAHBUBNAGAR</b>	<b>I</b>	IV Additional District And Sessions Judge (Fast Track Court), Nagarkurnool, Mahbubnagar District.
		<b>II</b>	III Additional District And Sessions Judge, Gadwal, Mahbubnagar District.
6.	<b>MEDAK</b>	<b>I</b>	Judge, Family Court -cum- VII Additional District and Sessions Judge, Sangareddy, Medak District.
		<b>II</b>	Special Judge For Trial Of Cases Filed Under Under SCs And STs (PoA) Act, 1989 -Cum- V Additional District And Sessions Judge, Sangareddy, Medak District.
7.	<b>NALGONDA</b>	<b>I</b>	Judge, Family Court -Cum- VI Additional District And Sessions Judge, Nalgonda.
		<b>II</b>	Special Judge For Trial Of Cases Under SCs and STs (PoA), Act, 1989 -Cum-VII Additional District Judge, Nalgonda.
8.	<b>NIZAMABAD</b>	<b>I</b>	Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989 -cum- VIII Additional District Judge, Nizamabad.
		<b>II</b>	Judge, Family Court -Cum- X Additional District and Sessions Judge, Nizamabad.
9.	<b>RANGAREDDY</b>	<b>I</b>	I Additional District and Sessions Judge - Rangareddy at L.B.Nagar.
		<b>II</b>	Chairman, LRAT -cum- II Additional District And Sessions Judge -Cum- II Additional Metropolitan Sessions Judge, Cyberabad at L.B.Nagar Rangareddy District.
10.	<b>WARANGAL</b>	<b>I</b>	IV Additional District and Sessions Judge (Fast Track Court), Warangal.
		<b>II</b>	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Additional District and Sessions Judge, Warangal.

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The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts/Additional District Courts situated out side the Head-Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

Request for any changes in the above arrangements will not be entertained under any circumstances.

- NOTE: 1. The orders are placed in the High Court's Web Site <https://tshc.gov.in/> and the copy downloaded from the website is valid for taking further action.**
- 2. All the Prl. District and Sessions Judges are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.**

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Chief Judge, City Small Causes Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.

**4. THE PRINCIPAL DISTRICT AND SESSIONS JUDGES:**

Adilabad, Karimnagar, Khammam, Mahbubnagar,  
Medak at Sangareddy, Nalgonda, Nizamabad,  
Rangareddy at L.B.Nagar, and Warangal.

5. The Secreatary to Government of Telangana, Law (L.A. & J-SC.F)  
Department, Hyderabad.